



**Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat, J&K, Jammu**

**NOTIFICATION
Jammu, the 7th January, 2019.**

SRO 07.- In exercise of the powers conferred by entry(ix) under second proviso to clause(o) of section 2 of the Jammu and Kashmir Reservation Act, 2004, the Government hereby directs that the words "**four lacs and fifty thousand**" in the said entry shall be substituted by the words "**rupees eight lacs.**"

By order of the Government of Jammu and Kashmir.

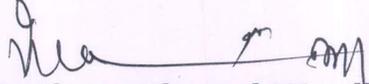
**Sd/-
(Farooq Ahmad Lone) IAS
Secretary to the Government**

No.:-SWE/BCC/16/2000

Dated:-07.01.2019

Copy to the:-

1. Financial Commissioner/Principal Secretaries/Commissioner/Secretaries to Government _____ Department.
2. Principal Secretary to the Hon'ble Governor of J&K.
3. Divisional Commissioner, Jammu/Kashmir.
4. All Deputy Commissioners.
5. Director Information, J&K, Jammu.
6. Private Secretary to Chief Secretary.
7. Secretary, J&K State Commission for Backward Classes.
8. General Manager, Government Press, Jammu/Srinagar with the request to publish the SRO in the next Government Gazette.
9. Stock file.


(Imtiyaz Ahmad Wani)
Under Secretary to the Government
Social Welfare Department